

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL**WESTERN ZONE, PUNE****ORIGINAL APPLICATION NO. 160/2023**

Sonappa Bhimrao Sontakke

.... Applicant

Vs.

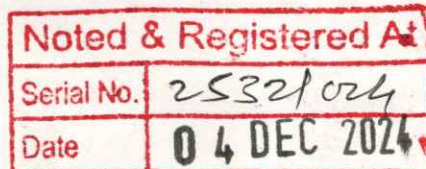
Maharashtra Pollution Control Board

.... Respondent

REPLY AFFIDAVIT ON BEHALF OF RESPONDENT
MAHARASHTRA POLLUTION CONTROL BOARD :-

I, Nikhil Jalindar More, aged about 36 years, occupation – Service, the Sub-Regional Officer of the Maharashtra Pollution Control Board at Solapur having office 4/B, Bali Block, Civil Lines, Opp. Government Milk Scheme, Saat Rasta, Solapur – 413 003, do hereby state on solemn affirmation as under :-

1. I say and submit that this Hon'ble NGT vide order dated 08/04/2024 constituted a joint committee comprising one member each of Taluka Agriculture Officer Mohol, District Solapur, Deputy Commissioner, District Animal Husbandry Solapur and Maharashtra Pollution Control Board (MPCB).
2. I say that while constituting the committee, this Hon'ble Tribunal had specifically directed that the Joint Committee shall visit the



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Notary, Solapur Maharashtra
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site in question only when the crushing season is going on and directed the committee to file the report.

- 3. I say that M/s Bhima SSK Ltd, i.e. the sugar factory vide letter dated 3/12/2024 informed to the MPCB that the crushing season for 2024-2025 is expected to start from 6/12/2024. Hereto annexed and marked "Annexure A" is the copy of the letter dated 3/12/2024.
- 4. In view of the above, it is humbly prayed on behalf of the Joint Committee that this Hon'ble Tribunal may kindly grant six weeks time to visit the site during crushing season and submit the report.

Solemnly affirmed on this ^{4th}..... day of December, 2024 at Solapur.

I know the affiant
Explained and
Identified by

A.R.
A. R. BAGBAN
Advocate
Solapur
ADVOCATE

For and on behalf of Maharashtra.
Pollution Control Board i.e.
Respondent No. 1.

N.M.
(Nikhil More)
Sub-Regional Officer, Solapur



Solemnly affirmed before me by
Shri/Smt. *Nikhil Nikhil More*
A. R. BAGBAN
Who is identified by Shri..... Advocate
Whom I personally know Dt. **04 DEC 2024**

Karimunnisa Rafik Bagban
Karimunnisa Rafik Bagban
Notary, Solapur (Maha. State)
(Government of India)
Regd. No. 3916 Page No. *2*
Mob. No 9921315777 *2*



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Notary, Solapur Maharashtra
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Bhima Sahakari Sakhar Karkhana Ltd.

Takali Sikandar

Tal. Mohol, Dist. Solapur.

STD : (02189) 246235 Ph. (O.) 246226. 246230 Fax : (02189) - 246226
2024-2025
E-mail: bhima_takali@yahoo.com, admin@bhimassk.com



03.12.2024

Ref. No. 1053/2024/2025

Date: 03.12.2024

To,
Sub Regional officer
Maharashtra Pollution Control Board,
4/B Bali block, civil lines, opp. Govt. milk dairy,
Sat Rasta. Solapur - 413003.


Dear sir,

Now we are taking machinery trails and our Crushing Season 2024-25 is expected to start from 6th December 2024.

This is for your information please.

Thanking you,

Yours faithfully;


Managing Director

Bhima S.S.k.ltd.Takali-Sikanda

Tal. Mohol Dist. Solapur



04 DEC 2024